

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 323 of 2013**

**Dated : 21<sup>st</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Shasun Research Centre**

**...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory  
Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Swarnam J. Rajagopalan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2  
Representative (R-1)

**ORDER**

The Commission representative is filing reply today after serving copy on the other side. The Learned Counsel for the Respondent no.2 is directed to file reply on or before 29.1.2014 after serving copy on the other side. Thereafter, it is open to the Learned Counsel for the Appellant to file rejoinder, if any.

Post the matter for hearing on **20.2.2014 and 21.2.2014 at Chennai Circuit**

**Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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